



PUNJAB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Saturday, the 11th March, 2023**

Re-Registration of Vehicles After Completion of 15 years

- *500. **Shri Gurpreet Bassi Gogi, M.L.A.:-** Will the Transport Minister be pleased to state whether it is a fact that the State Government has taken decision to declare private and commercial vehicles as scrap after its completion of 15 years; if so, whether there is any proposal under consideration of the Government to renew the registration of vehicles in good condition by examining the same and have completed 15 years; the detail be provided?

To Introduce New Courses In Government College of Village Saner

- *672. **Shri Naresh Kataria, M.L.A.:-** Will the Higher Education Minister be pleased to state whether it is a fact that a Government College situated at village Saner near Zira spreading in 32 acres has been running since 1971 is upto B.A level only; if so, whether there is any proposal to start other new courses thereat; if so, the time by which the said courses will be started?

To Give Priority To Already Working Firemen In The New Recruitment

- *654. **Shri Amarinder Singh Raja Warring, M.L.A.:-** Will the Local Government Minister be pleased to state whether the priority will be given to already working 1200 firemen during the process of new recruitment of the firemen; if so, on which basis the priority will be given?

To Upgrade the Civil Hospital, Dharamkot

- *529. **Sardar Devinderjeet Singh Laddi Dhos, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade the civil hospital of the Assembly Constituency Dharamkot; if so, the time by which it is likely to be upgraded?

To Set-up Industrial Park at Sri Goindwal Sahib

- *482. **Sardar Manjinder Singh Lalpura, M.L.A. :-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to set-up an Industrial Park Project at Sri Goindwal Sahib; if so, as to when?

To Release Outstanding Arrear of The 6th Punjab Pay Commission to the Beneficiaries

- *369. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Finance Minister be pleased to state the time since when the arrear of the employees, pensioners and retirement benefits of the 6th Punjab Pay Commission lying pending towards the State Government; the reasons for not paying the arrears to the concerned beneficiaries togetherwith the time by which these arrears are likely to be released?

To Construct A Doctor Ambedkar Bhawan in District Barnala

- *438. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state whether there is any proposal under consideration of the Govt. to construct a Doctor Ambedkar Bhawan in district Barnala; if so, the time by which the same will be constructed?

To Reconstruct the Ratia-Sardulgarh Road M.D.R-18

- *601. **Sardar Gurpreet Singh Banawali, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that Ratia-Sardulgarh road M.D.R-18 is in dilapidated condition; if so, whether there is any proposal under consideration of the Government to reconstruct or recarpeting the said road; if so, as to when?

To Enhance the Supply of Canal Water in the Assembly Constituency Sanour

- *511. **Sardar Harmit Singh Pathanmajra, M.L.A.:-** Will the Water Resources Minister be pleased to state whether there is any proposal under consideration of the Government to enhance the supply of canal water in the Assembly Constituency Sanour; if so, as to when?

To Provide the Facility of Bus Service For the Villages of Rajpura

- *386. **Smt. Neena Mittal, M.L.A.:-** Will the Transport Minister be pleased to state whether it is a fact that no bus service has been provided to the adjoining villages of Rajpura City so far wherefore the people have to face many problems; if so, whether there is any proposal under consideration of the Government to provide bus service for adjoining villages of Rajpura; if so, as to when?

To Accord the Status of District to Khanna

- *365. **Sardar Tarunpreet Singh Sond, M.L.A.:-** Will the Revenue Minister be pleased to state whether there is any proposal under consideration of the Government to accord the status of district to Khanna; if so, as to when?

Details of Colonies and Mega Projects Approved From the year 2000 to 2022

***371. Sardar Kulwant Singh, M.L.A.:-** Will the Housing and Urban Development Minister be pleased to state:-

- a) the number of colonies from 2000 to 2022 and the number of Mega Projects, Super Mega Projects, Industrial and Housing Projects approved by the Government from the year 2003 till now. The extent of land reserved for economically weaker sections (EWS) in these colonies/projects; whether the land reserved for economically weaker section has been taken over by the Government; if so, the extent of land in acres; if not, the reasons therefor;
- b) the area of land that has been acquired and then developed by PUDA/GMADA and other authorities in Punjab since 2000 till date and the extent of area reserved and allotted to the economically weaker sections (EWS);
- c) as per the policy of the Government the number of flats allotted by various builders to the economically weaker sections (EWS) and the number of those who have deposited the amount instead of leaving the flats for the economically weaker sections alongwith the details of the amount deposited, the Head under which the relevant amount has been deposited and the time as to when and for what purpose this amount is proposed to be spent?

To Upgrade C.H.C, Haryana

***377. Doctor Ravjot Singh, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade the C.H.C, Haryana (Assembly Constituency Sham Chaurasi) upto 25 beds; if so, the time by which it is likely to be done?

To Brickline the Canal Distributaries Falling in District Ludhiana

***405. Sardar Manpreet Singh Ayali, M.L.A.:-** Will the Water Resources Minister be pleased to state whether there is any proposal under consideration of the Government to brickline the canal distributaries falling in district Ludhiana; if so, the time by which it will be done ?

Details of Ponds Constructed in the Assembly Constituency Sangrur From the Year 2017 to 2022 (Till now)

***355. Smt. Narinder Kaur Bharaj, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state that:-

- a) whether the ponds were constructed under the "Liquid Waste Management Rejuvenation Scheme" in the Assembly Constituency Sangrur from the year 2017 to 2022 (Till now); if so, the details thereof;
- b) the per pond cost togetherwith the present status of the same thereof?

Details of Registration of Electric Vehicles during March 2022 to December 2022

***686. Shri Avtar Singh Junior, M.L.A.:-** Will the Transport Minister be pleased to state that:-

- a) the number of electric vehicles alongwith categories-wise vehicles such as Heavy Vehicles, Light Vehicles, E-rickshaw and Hybrid Vehicles etc. have got registered during March, 2022 to December, 2022 in the State;
- b) Whether any financial incentive was given during the above said period;
- c) the number of charging stations set-up in the State during the above said period?

To Construct A Water Works in Rampura Phul

***431. Shri Balkar Singh Sidhu, M.L.A.:-** Will the Local Government Minister be pleased to state whether there is any proposal under consideration of the Government to construct a water works in Rampura Phul to supply canal water to the people who are drinking ground water; if so, the time by which it is likely to be constructed?

To Repair of Buildings of P.H.C/Mini P.H.C Centres of the Villages

***350. Shri Gurlal Singh, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that the buildings of P.H.C/Mini P.H.C Centers built in villages are currently in a quite dilapidated condition; if so, the time by which the buildings of these Centers are likely to be repaired and fully equipped facilities are likely to be provided to the general public thereat?

Details of Home Guard Volunteers Working in the State

***518. 1. Sardar Sukhbinder Singh Sarkaria, M.L.A**

2. Sardar Partap Singh Bajwa, M.L.A.:- Will the Chief Minister be pleased to state that:-

- a) the total number of Home Guards Volunteers working in the State at present togetherwith the category-wise number thereof;
- b) the criteria pertaining to the grant of pension to Home Guard Volunteers Superannuating upon attaining the age of 58 years; the details be provided?

To Procure the Produce of Moong Crop On M.S.P.

***562. 1. Sardar Sukhpal Singh Khaira, M.L.A.**

2. Shri Avtar Singh Junior, M.L.A.:- Will the Agriculture Minister be pleased to state that:-

- a) whether it is a fact that a promise was made by the Government with farmers to procure the whole produce of moong crop of the State on M.S.P; if so, the total production of moong crop in the State togetherwith the crop procured by the Government on M.S.P;
- b) the total amount paid to the farmers by the Government; if not, the total amount of compensation paid to the farmers by the Government ?
- c) total produce procured by the agencies of the State during the year 2022; if the produce has been sold to the private traders on M.S.P then whether any compensation has been paid to the farmers for the said period?

Chandigarh
The 9th March, 2023

Surinder Pal,
Secretary,
Punjab Vidhan Sabha.

Note: - If any question is transferred to other department then it would be deemed to be the same department to which it has been transferred.